

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 15-11-2023 AT 03.00 P.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : M/s. Sri Ramanarayana Mills Ltd

PETITION NUMBER : CA/213/2020

**APPLICATION NUMBER : a) IA/436/2020
b) Comp.Appl/31(CHE)/2021**

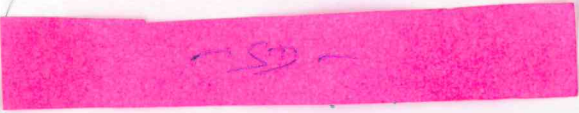
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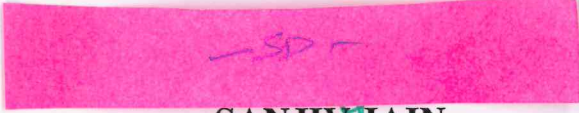
Ld. Counsel Mr. Manoj Gopalakrishnan for the Applicant. Ld. Counsel Ms. Sharon Elizabeth for R1 to R4.

Ld. Counsel for R1 to R4 submits that mediation has failed.

No report received from the mediator till date.

Awaiting the report of the mediator, list the applications for hearing on **10.01.2024.**


VENKATARAMAN SUBRAMANIAM
Member (Technical)


SANJIV JAIN
Member (Judicial)

Phk